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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**CP (CAA) 33/NCLT/AHM/2017
In CA(CAA) No. 3/NCLT/AHM/2017**


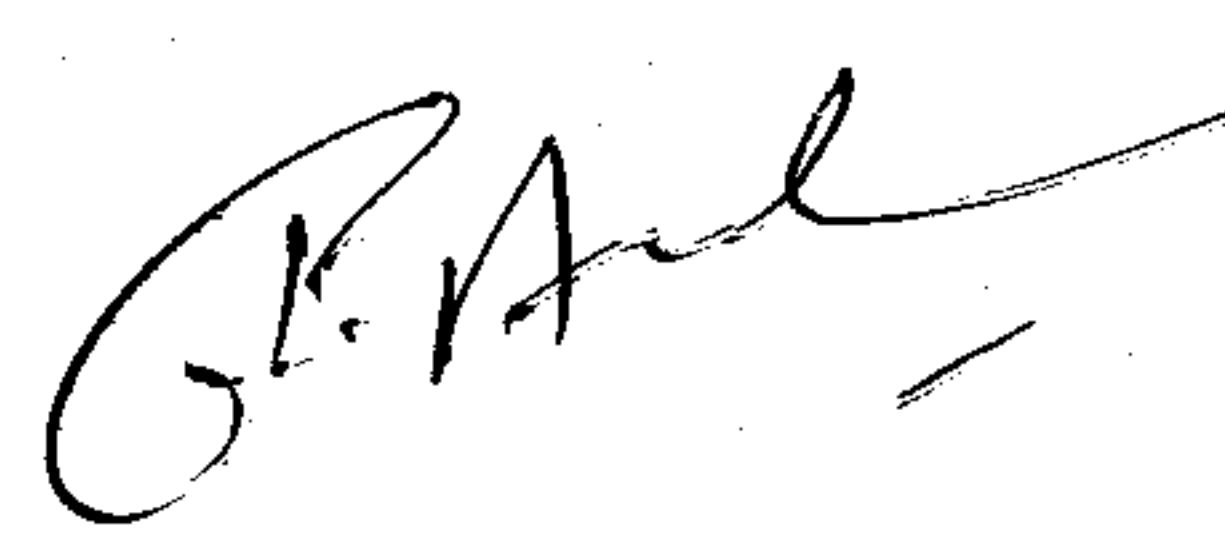
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2017**

Name of the Company: Aditya Birla Financial Services Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Mihir Joshi	Sr. Advocate	Petitioner	
2.	Sandeep Singhi	Advocate	"	
3.	Pranjal Buch for Singhi & Co.	"	"	
4.	Pathik Acharya	"	al	

ORDER

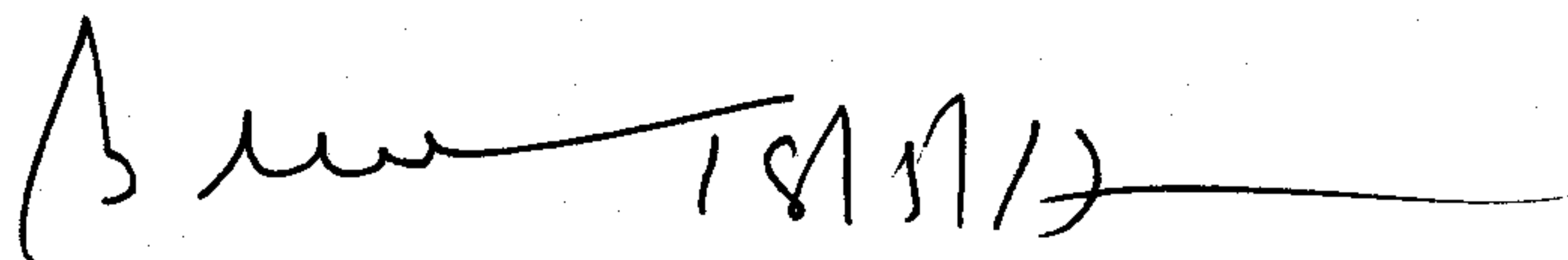
Learned Senior Advocate Mr. Mihir Joshi with Learned Advocate Mr. Sandeep Singhi with Learned Advocate Mr. Pranjal Buch present for Petitioner. Learned Advocate Mr. Pathik Acharya present for Official Liquidator. None present for other Statutory Authorities.

Proof of publication filed.

Proof of issue of notices to Regional Director, Registrar of Companies filed.

Heard arguments of Learned Counsel for Petitioner and Learned Counsel for Official Liquidator.

Order reserved.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 18th day of May, 2017.